

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

126. I.A. 2304/2020

I.A. 2302/2020

M.A. 726/2020

M.A. 4112/2019

M.A. 4096/2019

M.A. 3404/2019

M.A. 2431/2019

M.A. 2430/2019

In

C.P.(IB)-3119(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: India Asset Growth Fund Through Esssel Finance  
Advisors & Managers LLP & Anr

V/s.

Rashmi Housing Pvt Ltd.

**Appearances:**

**For RP:** Adv. Rohan Agrawal a/w Adv. Aalisha Sharma i/b Dhruve  
Liladhar & Co.

Adv. Sumedharao i/b Rumana Bagdadi

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 2304/2020**

This application has been filed by Acuity Law firm seeking to withdraw the Vakalatnama and discharge from representing Mr. Inder Kumar Gupta, Respondent herein. Ld. Counsel for the Applicant states that the

applicant was representing Mr. Inder Kumar Gupta in M.A.1741/2019 and I.A. 2430/2019, however certain events have transpired after 10.11.2020 due to which the applicant is not in a position to act on behalf of the Respondent.

Upon considering the submission, we are inclined to allow this application and permit the applicant to withdraw the vakalatnama. Respondent Mr. Inder Kumar Gupta to engage new counsel. The applicant is directed to forward copy of this order to Mr. Mr. Inder Kumar Gupta. Accordingly, I.A. 2304/2020 is **allowed** and **disposed of**.

### **M.A 726/2020**

This application has been filed by Pantnagar Sneh Deep Cooperative Housing Society Ltd. seeking clarity and certain information on resolution plan dated 22.12.2019 by the suspended director, Mr. Hemendra Bosmiya. We are informed that the said Resolution Applicant has been declared by the bank as wilful defaulter. Therefore, he is ineligible to submit the Resolution Plan and hence the said resolution plan has been rejected.

In view of above facts, this M.A 726/2020 has become **infructuous**. Accordingly, M.A. 726/2020 is **dismissed as infructuous**.

### **I.A. 2302/2020**

List on **03.05.2024**.

List M.A. 4112/2019, M.A. 4096/2019, M.A. 3404/2019, M.A. 2431/2019, M.A. 2430/2019 on **20.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)